

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 204
IB-803/ND/2020

IN THE MATTER OF:

M/s. Fast Forwarding Logistics India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Lpanache Merchandise Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 16.12.2020
(Virtual Hearing)**

Coram:

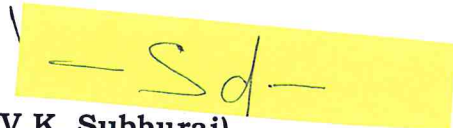
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Shivam Sharma, Advocate.
For the Respondent/ Corporate-debtor :**

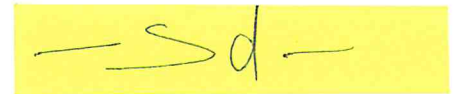
ORDER

IA No. 5117 of 2020.

This is an application filed by the Applicant for withdrawal of the matter is allowed. The Learned Counsel for the Applicant has submitted that the matter is settled outside the Tribunal. The Petition No. IB-803/ND/2020 is dismissed as withdrawn.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**